

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION No.5538
TO BE ANSWERED ON 07.04.2017

INCREASE IN HONORARIUM OF ANGANWADI WORKERS/HELPERS BY STATES

5538. SHRI JANARDAN SINGH SIGRIWAL:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state :

- (a) whether several State Governments have not increased the honorarium of Anganwadi workers and helpers in their States, so far;
- (b) if so, the details thereof and the reason therefor; and
- (c) the action taken or proposed to be taken by the Union Government in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI KRISHNA RAJ)

- (a) to (c) Government of India gives honorarium as per the rates fixed in the prescribed cost sharing ratio. Besides, State Governments/UTs also provide additional honorarium to the Anganwadi Workers/Helpers from their own resources. A list containing details of additional honorarium paid by different States/UTs to the Anganwadi Workers/helpers is enclosed at **Annex-I**.

The Government of India from time to time has been requesting the State Governments/UT Administrations to pay additional honorarium to these workers from their own resources also. However, the payment of additional honorarium by the State Governments to these workers is at their discretion.

**Statement referred to in reply to Part (a) to (c) of Lok Sabha Starred
Question No. 5538 for 07.04.2017**

**Statement indicating additional monthly honorarium paid to AWWs/AWHs by the States/UTs from their own resources
(as on 31.03.2017)**

S. No.	States/UTs	Additional honorarium given by States/UTs (In Rs.)	
		Anganwadi Workers (AWW)	Anganwadi Helper (AWH)
1.	Andaman & Nicobar	3000	2500
2.	Andhra Pradesh	1200	700
3.	Arunachal Pradesh	Nil	Nil
4.	Assam	1000	500
5.	Bihar	750	375
6.	Chandigarh	2000	1000
7.	Chhattisgarh	1000	500
8.	Dadra Nagar Heveli	1000	600
9.	Daman & Diu	1000	600
10.	Delhi	2000	1000
11.	Goa	3062-11937*	3000-6000
12.	Gujarat	1750	900
13.	Haryana	2500	2250
14.	Himachal Pradesh	300	200
15.	Jammu & Kashmir	600	340
16.	Jharkhand	1400	700
17.	Karnataka	3000	2000
18.	Kerala	2000	2000
19.	Lakshdweep	1600	1000
20.	Madhya Pradesh	2000	1000
21.	Maharashtra	2000	1000
22.	Manipur	100	50
23.	Meghalaya	Nil	Nil
24.	Odisha	1000	500
25.	Puducherry	600	300
26.	Punjab	2000	1000
27.	Rajasthan	1724-1736*	1065
28.	Sikkim	2225	1500
29.	Uttarakhand	3000	1500
30.	West Bengal	1300	1300
31.	Uttar Pradesh	1000	500
32.	Nagaland	Nil	Nil
33.	Mizoram	Nil	Nil
34.	Tamilnadu	6750 (that includes pay-2500, GP-500, & DA-3750)	4275 (that includes pay-1500, GP-400, & DA-2375)
35.	Telangana	4000 (w.e.f. 1.3.2015)	3000 (w.e.f. 1.3.2015)
36.	Tripura	2865	1924

* Depending on the qualification and number of years of service